

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.5052
TO BE ANSWERED ON 31ST MARCH, 2023**

AYURVEDA COLLEGES AND HOSPITALS

**5052. SHRI SUNIL KUMAR SINGH:
SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of **AYUSH** be pleased to state:

(a) the details of Ayurveda colleges and hospitals established under the National AYUSH Mission in the country, State/UT-wise including Jharkhand and Bihar;

(b) the number of Primary Health Centres, Community Health Centres and District Hospitals providing AYUSH treatment facilities in the country including Chatra, Latehar and Palamu districts of Jharkhand and Maharajganj Parliamentary Constituency in Bihar; and

(c) the steps taken/being taken by the Government to ensure availability of quality AYUSH medicines/ medical education at affordable prices in the country?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Public Health being a State subject, establishment of Ayurveda colleges and hospitals in the country including Jharkhand and Bihar comes under the purview of the respective State/UT Governments. However, under the Centrally Sponsored Scheme of the National AYUSH Mission (NAM), there is a provision of financial assistance for establishment of new AYUSH colleges including Ayurveda in the States where availability of AYUSH teaching institutions is inadequate in Government Sector and establishment of 50/30/10 bedded Integrated AYUSH Hospitals. Under NAM, as per the proposal received from State/UT Governments through State Annual Action Plans (SAAPs), the detailed status of new Ayurveda colleges and integrated AYUSH hospitals approved under NAM, State/UT-wise including Jharkhand and Bihar is furnished at **Annexure-I**.

(b) The responsibility for strengthening of healthcare system lies with respective State/UT Governments. Under National Health Mission (NHM), Ministry of Health and Family Welfare, Government of India provides financial and technical support to the States/UTs to strengthen their healthcare systems based on the Programme Implementation Plans (PIPs) submitted by the States/UTs within their overall resource envelope.

Under NHM, engagement of Ayurveda Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) doctors/ paramedics is supported, provided they are co-located with existing District

Hospitals (DHs), Community Health Centres (CHCs) and Primary Health Centres (PHCs) with priority given to remote PHCs and CHCs. The status of AYUSH Co-located facilities under NHM, as per NHM MIS Report (as on September 2022), is furnished at **Annexure-II**.

(c) The Drugs & Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945 have exclusive regulatory provisions for Ayurvedic, Siddha and Unani (ASU) medicines. Section 3(a), 3(h)(i) of the Act exclusively pertain to ASU medicines and similarly regulatory provisions for Ayurvedic, Siddha and Unani drugs are prescribed in Rules 151 to 170 of Drugs & Cosmetics Rules, 1945.

As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government.

Ministry of Ayush has started implementing Central Sector Scheme AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY), with effect from 16.03.2021, with total financial allocation of Rs. 122.00 crores for five years. The components of scheme are as under:

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU &H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.

Detailed guidelines are available at

<https://cdn.ayush.gov.in/wpcontent/uploads/2021/10/Guidelines-AOGUSY.pdf>

Further, the following reforms have been taken for bringing transparency & improve quality education in AYUSH institutions:

- i. National Commission for Indian System of Medicine (NCISM) has prepared 1st professional competency based/outcome based syllabus that aligns with the National Education Policy (NEP).
- ii. The syllabus are bar coded to facilitate the students for downloading of the syllabus
- iii. Same Activities scheduled for second and third professional subjects.
- iv. Regulation for Minimum Standard of Education are published for ASU system and implemented from 2021-22 wherein undergoing Medical Education Technology

- (MET)/ Quality Improvement Program (QIP) is mandatory for every teacher once in a every three years.
- v. NCISM initiated Electives, online course in ISM (Ayurveda, Unani and Siddha) from 2021-22 which introduced in B.A.M.S./BUMS/BSRMS curriculum to provide opportunity to student of ASU courses to get introduced, exposed and oriented to various allied subjects that are required to understand and build inter-disciplinary approach
 - vi. NCISM organized master training programme on “Scientific Writing, Research Integrity and Publication Ethics” for the 60 master trainers i.e. PG Guide of ASU system. The training program was customized to the needs of teachers from ASU institutions.
 - vii. A uniform entrance examination namely, the National Eligibility Entrance Test (NEET) for admission to all Ayurveda, Siddha, Unani and Homoeopathy (ASU & H) Under-graduate courses.
 - viii. A uniform entrance examination namely, the All India AYUSH Post Graduate Entrance Test (AIAPGET) for admission to postgraduate course in all ASU & H Institutions.
 - ix. All India Quota Seats has been created: Minimum 15% of the total seats (which may be more as per existing rules of the concerned State/University/Institutes) of all ASU & H (UG & PG) courses in Government, Government aided, Private Colleges, Deemed Universities, Central Universities and National Institutes from academic year 2019-20.

(i) The State/UT wise, new Ayurveda College approved under National AYUSH Mission

Sl. No.	Name of the State/UT	Location
1.	Gujarat	Government Ayurveda College, Surendranagar
2.	Uttar Pradesh	State Ayurvedic Medical College, Ayodhya

(ii) State/UT wise integrated AYUSH Hospital approved under National AYUSH Mission

Sl. No.	State/UT	Location
1.	Andaman Nicobar Islands	Port Blair
2.	Andhra Pradesh	Kakinada
		Visakhapatnam
3.	Assam	Goalpara
		Majuli
4.	Bihar	Patna
5.	Chandigarh	Chandigarh
6.	Chhattisgarh	Champa
		Mahasamund
		Koria
		Korba
		Kanker
		Narayanpur
		Bijapur
		Dantewada
		Raipur
		Bilaspur
		Durg
		Sarguja District Headquarter
DalliRajhara		
7.	Goa	South Goa
8.	Haryana	Hisar
9.	Himachal Pradesh	Kullu
		Mandi
10.	Jammu & Kashmir	Kishtwar
		Kupwara
		Bilawar
		Kulgam
		Samba
11.	Jharkhand	Ranchi
12.	Karnataka	Gadag
		Mangalore
13.	Kerala	Chalaky, Thrissur
		Mattannur, Kannur
14.	Lakshadweep	Kavaratti
15.	Maharashtra	Nandurbar

		Sindhudurg
		Pune
		Ahmednagar
16.	Manipur	Moreh, Chandel District
		Churancandpur
		KwakeithelKonjengLeikai
		Keirao AC, Imphal East District
17.	Madhya Pradesh	Bhopal
		Indore
		Narsinghpur
		Amarkantak
		Mandleshwar
		Balaghat
		Sehore
18.	Meghalaya	Sohra (Cherapunje), East Khasi Hills
		Umtrew, Ri Bhoi District
19.	Mizoram	Aizwal
20.	Nagaland	Noklak, Tuensang District
		Razha, Chedema
		Sapangya (Chungtia)
		Yachem, Longleng
21.	Odisha	Dhenkanal
		Behrampur
		Balasore
22.	Puducherry	Villanur
		Yanam
23.	Punjab	Moga
		DayalpurSodhiaZirakpur
24.	Rajasthan	Bhilwara
		Ajmer
		Churu
		Bikaner
		Jaipur
		Sikar
25.	Sikkim	Kyongsa, West Sikkim
26.	Tamil Nadu	Theni
		Thiruvannamalai
		Pudukkottai
27.	Telangana	Anantgiri, Vikarabad, Rangareddy Distt.
		Bhupalpalli(V&M), Jayashankar Bhupalpalli District.
		Siddipet Head Quarters
28.	Tripura	Paradise Chowmuhani, Agartala
		Sabroom, South Tripura
29.		Bulandshahar
		Bilhour, Kanpur
		West Katli, Lucknow
		Badrasi, Varanasi
		NawabGanj, Bareilly

		Basti
		SirathuKaushambi
		Sonbhadra
		OraiJalaun
		SantKabir Nagar
		Saharanpur
		Deoria
		Lalitpur
		Amethi
		Kanpur Dehat
		Firozpur, Balia District
		Raebareli
		Baghpat
		Fatehpur
		Shravasti
		Unnao
		Hardoi
		Gorakhpur
		Sambhal
30.	Uttarakhand	Haldwani
		Jakhnidhar, Tehri
		Tanakpur, Champawat
31.	West Bengal	Tapsikhata, Alipurduar District
		PaschimMidnapore

Status of AYUSH Co-located Facilities under National Health Mission (NHM)

Sl.no.	State	DH	CHC	Other than CHC at or above block level but below district level	PHC	Other health facilities above SC but below block level	Total
1	Bihar	36	0	0	0	1348	1384
2	Chhattisgarh	18	98	0	454	0	570
3	Himachal Pradesh	0	0	0	0	0	0
4	Jammu & Kashmir	15	13	0	375	571	974
5	Jharkhand	24	48	0	97	267	436
6	Madhya Pradesh	36	98	0	289	0	423
7	Orissa	0	292	0	858	0	1150
8	Rajasthan	1	172	2	433	1	609
9	Uttar Pradesh	102	666	0	627	105	1500
10	Uttarakhand	13	53	7	44	0	117
11	Arunachal Pradesh	15	34	0	50	5	104
12	Assam	0	0	0	0	0	0
13	Manipur	7	17	1	78	0	103
14	Meghalaya	11	24	0	55	0	90
15	Mizoram	12	9	1	9	24	55
16	Nagaland	9	20	0	9	0	38
17	Sikkim	4	1	0	4	0	9
18	Tripura	3	21	11	84	0	119
19	Andhra Pradesh	9	105	0	273	0	387
20	Goa	2	6	2	24	1	35
21	Gujarat	0	0	0	860	0	860
22	Haryana	21	97	0	109	5	232
23	Karnataka	14	70	105	414	0	603
24	Kerala	0	0	0	0	0	0
25	Maharashtra	23	238	0	20	0	281
26	Punjab	23	62	23	123	0	231
27	Tamil Nadu	20	385	0	475	0	880
28	Telangana	5	46	42	479	137	709
29	West Bengal	8	280	70	368	159	885
30	A&N Island	3	4	0	20	0	27
31	Chandigarh	1	2	2	0	27	32
32	D&N Haveli/D&D	2	4	1	9	1	17
33	Delhi	0	0	0	0	182	182
34	Ladakh	2	4	0	32	0	38
35	Lakshadweep	2	3	0	4	0	9
36	Puducherry	4	4	0	39	0	47
All India		445	2876	267	6715	2833	13136

Source: NHM-MIS report as on September, 2022